

आयकर अपीलीय अधिकरण, अहमदाबाद न्यायपीठ 'एस. एम. सी', अहमदाबाद ।

**IN THE INCOME TAX APPELLATE TRIBUNAL  
"SMC" BENCH, AHMEDABAD**

**BEFORE SHRI KUL BHARAT, JUDICIAL MEMBER And  
SHRI WASEEM AHMED, ACCOUNTANT MEMBER**

आयकर अपील सं./I.T.A. No.720/Ahd/2019  
(निर्धारण वर्ष / Assessment Year : 2010-11)

|   |              |   |
|---|--------------|---|
| Urjita A. Patel<br>59, Jayvir Nagar Society<br>Near ST Stand<br>Patan – 384 265 | बनाम/<br>Vs. | The Income Tax Officer<br>Ward-2<br>Patan |
| स्थायी लेखा सं./जीआइआर सं./PAN/GIR No. : ATRPP 8794 L                           |              |   |
| (अपीलार्थी /Appellant)  | ..           | (प्रत्यर्थी / Respondent)                 |

|                                     |                               |
|-------------------------------------|-------------------------------|
| अपीलार्थी ओर से/ Appellant by :     | None (Withdrawal Application) |
| प्रत्यर्थी की ओर से/Respondent by : | Shri Anand Kumar, Sr.DR       |

|                                      |            |
|--------------------------------------|------------|
| सुनवाई की तारीख / Date of Hearing    | 27/08/2019 |
| घोषणा की तारीख/Date of Pronouncement | 28/08/2019 |

**आदेश / O R D E R**

**PER SHRI KUL BHARAT, JUDICIAL MEMBER :**

The captioned appeal by the Assessee is directed against the order of the Learned Commissioner of Income Tax-Gandhinagar, Ahmedabad ['CIT(A)' in short] dated 05/03/2019 passed for Assessment Year (AY) 2010-11.

2. The assessee seeks permission vide her written application dated 21/08/2019 to withdraw the captioned appeal of the assessee, for which

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Ld. Departmental Representative for the Revenue has not objected. Accordingly, we are granting the prayer for withdrawal of appeal by the assessee. Thus, we dismiss the appeal of the assessee as having been 'withdrawn'.

3. In the result, the appeal of the assessee is dismissed as withdrawn.

**Order pronounced in the Court on 28<sup>th</sup> August-2019 at Ahmedabad.**

Sd/-  
( WASEEM AHMED)  
ACCOUNTANT MEMBER

Ahmedabad; Dated 28/ 08 /2019

टी.सी.नायर, व.नि.स./T.C. NAIR, Sr. PS

**आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. संबंधित आयकर आयुक्त / Concerned CIT
4. आयकर आयुक्त(अपील) / The CIT(A)-Gandhinagar, Ahmedabad
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, अहमदाबाद / DR, ITAT, Ahmedabad
6. गार्ड फाईल / Guard file.

सत्यापित प्रति //True Copy//

आदेशानुसार/ BY ORDER,

उप/सहायक पंजीकार (Dy./Asstt.Registrar)  
आयकर अपीलीय अधिकरण, अहमदाबाद / ITAT, Ahmedabad